

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/180/2016
NAME OF THE PETITIONER(S) : A.K. Mansoor
NAME OF THE RESPONDENT(S) : M/s Indo – Asian News Channel Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	B. Sarathbabu for A.K. Mansoor	Counsel for	Petitioner. B.S.
2)	AR. RAMANATHAN	Counsel for R1 to R3	R1
3)	Sai Vihari	Counsel for R7	Sai Vihari

ORDER

Counsel for petitioner present. Counsel for R1 to R3 and counsel for R7 are present. Counsel for petitioner prayed time for filing amended petition. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc